

F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 11/06/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/06/2019 is circulated for information.


11.6.19

(Mukesh Gupta)

Assistant Registrar (J)

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of May ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	5267	321	171	5417
MUMBAI	14114	266	237	14143
KOLKATA	10617	238	12	10843
CHENNAI	10843	322	54	11111
BANGALORE	9883	68	58	9893
AHMEDABAD	11951	187	192	11946
ALLAHABAD	2029	139	162	2006
CHANDIGARH	5751	79	167	5663
HYDERABAD	5224	65	53	5236
TOTAL	75679	1685	1106	76258

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.06.2019.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1991	0	0		0	0	0	0	0	0
1999	0	0		0	0	0	0	2	0
2000	0	0	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	0	0	0	0	0	0	0	0	4
2005	3	3	0	0	0	3	0	0	0
2006	11	0	0	0	1	5	0	1	0
2007	3	8	1	0	2	10	4	11	4
2008	6	2	16	0	32	6	4	9	0
2009	6	149	253	3	326	113	23	25	58
2010	13	224	279	8	568	207	26	204	93
2011	11	405	657	97	613	547	41	294	176
2012	33	755	550	209	839	801	104	385	539
2013	83	1049	601	1129	866	1403	67	542	514
2014	171	1234	704	1483	1228	1501	118	683	527
2015	268	1303	642	1667	1088	1234	167	562	403
2016	460	2000	1111	1654	1336	1394	224	475	689
2017	631	2022	1031	1629	1209	1348	277	660	879
2018	2530	3573	3793	2249	1374	2420	653	1393	1031
2019	1188	1416	1205	983	411	953	298	417	311
TOTAL	5417	14143	10843	11111	9893	11946	2006	5663	5236

MONTHLY STATEMENT FOR THE MONTH OF MAY, 2019 AS ON 01/06/2019

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	
DELHI	1234	715	3281	0	37	5267	10	110	106	97	0	0	313	0	2	0	6	0	0	8	0	0	0	0	0	0	0	0
MUMBAI	4979	4275	4860	0	0	14114	0	74	53	127	0	0	254	0	7	0	5	0	0	12	0	0	0	0	0	0	0	
KOLKATA	4363	2239	4015	0	0	10617	916	83	68	87	0	0	238	15	0	0	0	0	0	0	0	0	0	0	0	0	0	
CHENNAI	2969	2604	5268	2	0	10843	0	68	177	77	0	0	322	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
BANGALORE	2587	1479	5817	0	0	9883	14	14	8	46	0	0	68	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
AHMEDABAD	5699	2355	3897	0	0	11951	21	116	23	48	0	0	187	1	0	0	0	0	0	0	0	0	0	0	0	0	0	
ALLAHABAD	792	219	1018	0	0	2029	2	44	46	49	0	0	139	20	0	0	0	0	0	0	0	0	0	0	0	0	0	
CHANDIGAR	2684	545	2522	0	0	5751	0	27	12	32	0	0	71	0	6	0	2	0	0	8	0	0	0	0	0	0	0	
HYDERABAD	1450	640	3134	0	0	5224	0	13	13	31	0	0	57	3	0	0	0	0	0	0	0	8	0	0	0	8	0	
TOTAL	26757	15071	33812	2	37	75679	963	549	506	594	0	0	1649	40	15	0	13	0	0	28	0	8	0	0	0	8	0	

1 Sanctioned strength of the Members is 33 and working strength is 22 as on 01.06.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of May, 2019 for 30 of days as under.

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwarwar, Member(Technical)	3
2 Mrs. Archana Wadhwa, Member (Judicial)	5	14 Sh. P. Venkata Subba Rao Member (Tech.)	Nil
3 Sh. Ashok Jindal, Member(Judicial))	Nil	15 Sh. P. Dinesha Member(Judicial)	Nil
4 Dr. D. M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	Nil
5 Sh. Anil Choudhary, Member(Judicial)	Nil	17 Sh. Ajay Sharma Member(Judicial)	Nil
6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Sh. Bijay Kumar Member(Technical)	1
7 Sh. Ramesh Nair, Member (Judicial)	5	19 Ms. Rachna Gupta Member(Judicial)	5
8 Ms. Sulekha Beevi C.S., Member(Judicial)	1	20 Mr.Sanjiv Srivastava Member (Technical)	5
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Dr. Suwendu Kumar Pati, Member(Judicial)	Nil
10 Sh. P. K. Choudhary, Member (Judicial)	3	22 Mr. P. Anjani Kumar, Member(Technical)	Nil
11 Sh. Raju, Member(Technical)	2		
12 Sh. C.J. Mathews, Member(Technical)	Nil		

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE						
EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
0	0	0	0	0	0	77	31	63	0	0	171	0	1269	790	3321	0	37	5417	10
0	0	0	0	0	0	73	69	95	0	0	237	0	4987	4259	4897	0	0	14143	0
0	0	0	0	0	0	5	0	7	0	0	12	0	4441	2307	4095	0	0	10843	931
0	0	0	0	0	0	19	9	26	0	0	54	0	3018	2772	5319	2	0	11111	0
0	0	0	0	0	0	33	9	16	0	0	58	0	2568	1478	5847	0	0	9893	15
0	0	0	0	0	0	99	33	60	0	0	192	1	5716	2345	3885	0	0	11946	21
0	0	0	0	0	0	67	19	76	0	0	162	1	769	246	991	0	0	2006	21
0	0	0	0	0	0	112	9	46	0	0	167	0	2605	548	2510	0	0	5663	0
0	0	0	0	0	0	31	5	17	0	0	53	0	1440	648	3148	0	0	5236	3
0	0	0	0	0	0	516	184	406	0	0	1106	2	26813	15393	34013	2	37	76258	1001

M ^{ph}
10.6.19

(Mukesh Gupta)
Asstt. Registrar.